

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF JULY 22, 2011 TO THE EQUITY SHAREHOLDERS OF

Dr. Wellman's Homoeopathic Laboratory Limited

("Target Company" / "Company" / "DWHL")

Registered office: A - 23, Mandakini Enclave, Alaknanda, G. K. II, New Delhi 110 019, India;

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This Corrigendum ("Corrigendum") to the Public Announcement of July 22, 2011 ("PA") is being issued by SPA Merchant Bankers Limited ("Manager to the Offer"), on behalf of Mr. Devinder Kumar Jain and Mrs. Madhulika Jain, both residents of A - 56, Sector - 39, Noida 201 301, Uttar Pradesh, India Tel. No.: + 91 120 4712 800 / 902, Fax No.: +91 120 4712 804 (Hereinafter referred as the "Acquirers"), to the equity shareholders / Beneficial Owners of Dr. Wellman's Homoeopathic Laboratory Limited (hereinafter referred to as "Target Company" / "DWHL" / "Company") pursuant to and in compliance with Regulations 10 & 11(1) and other applicable Regulations of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations"), in continuation of, and in conjunction with, the PA issued to the shareholders of the Target Company. Capitalised terms used in this Corrigendum, unless otherwise defined, shall have the same meaning as assigned to them in the PA.

The shareholders of Target Company are requested to note the following:

Time schedule of the major activities for the Open Offer under Para 70 shall be read as under:

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Public Announcement date	July 22, 2011	Friday	July 22, 2011	Friday
Specified Date (for the purpose of determining names of shareholders to whom letter of offer would be sent)	August 18, 2011	Thursday	August 18, 2011	Thursday
Last date for a competitive bid	August 11, 2011	Thursday	August 11, 2011	Thursday
Date by which the Letter of Offer to be dispatched to the shareholders	September 02, 2011	Friday	October 01, 2011	Saturday
Date of opening of the Offer	September 09, 2011	Friday	October 05, 2011	Wednesday
Last date for revising the offer price	September 19, 2011	Monday	October 13, 2011	Thursday
Last date for withdrawal of acceptance	September 23, 2011	Friday	October 19, 2011	Wednesday
Date of closing the Offer	September 28, 2011	Wednesday	October 24, 2011	Monday
Last date by which acceptance / rejection would be intimated and corresponding payment for the acquired shares and / or the share certificate(s) for the rejected Shares will be dispatched / issued.	October 12, 2011	Wednesday	November 08, 2011	Tuesday

Specified date is only for the purpose of determining the names of the Shareholders as on such date to whom the Letter of Offer would be sent.

All other terms and conditions of the offer remain unchanged. The Acquirers accepts full responsibility for the information contained in this Corrigendum announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations.

This corrigendum to the Public Announcement will also be available on the SEBI's website (www.sebi.gov.in).

Issued on behalf of the Acquirers viz Mr. Devinder Kumar Jain and Mrs. Madhulika Jain by:

Manager to the Offer:



THE FINANCIAL ADVISORS

SPA Merchant Bankers Limited

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SEBI Reg. No.: INM000010825

Place: New Delhi

Date: October 01, 2011